

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-555(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.05.2018**

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.

v/s.

S K M Rea Infra Ltd.

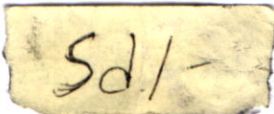
SECTION OF THE COMPANIES ACT: I&B CODE 2016

Order

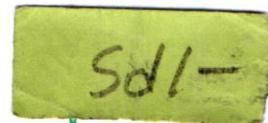
2. C.P. (IB)-555(MB/2018)

The counsel for the applicant present and the matter is coming up for the first time and it seems that the respondent is not aware of the date of hearing. Time granted. The applicant is directed to take out notice on the respondent clearly indicating the date of hearing and file proof of service in the form of an affidavit.

List this matter on 05.06.2018.



V. NALLASENAPATHY
Member (Technical)
Date : 18.05.2018



BHASKARA PANTULA MOHAN
Member (Judicial)